ary Education,. Sanskrit has been in cluded as one of the languages to be taught.]

Written Answers

ग्रागरा स्थित केन्द्रीय हिन्दी संस्थान

- 481. श्री सुन्दर सिंह भंडारी : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि:
- (क) इस समय देश के किन-किन स्थानों पर केन्द्रीय हिन्दी संस्थान की शाखाएं कार्य कर रही हैं; ग्रीर
- (ख) क्या इन संस्थानों द्वारा पत्नाचार पाठ्यक्रम भ्रारम्भ किए जाने की व्यवस्था भी की गई है?

Central Hindi Institute at Agra

- 481. SHRI **SUNDER SINGH** BHANDARI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) the names of the places in the country where branches of Kendriya Hindi Sansthan are functioning at present; and
- (b) whether arrangements have also been made to start correspondence course by these Sansthans?]

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र): (क) नई दिल्ली, हैदराबाद ग्रीर णिलांग।

(ख) जी. नहीं। संस्थान के गाखा ग्रहातों में ग्रलग से पत्नाचार पाठ्यकम ग्रारम्भ करने के लिए इस समय कोई प्रस्ताव नहीं है, किन्त् वे प्रस्तावित पत्नाचार पाठ्यक्रमों के छात्रों के लिए व्यक्तिगत संपर्क कार्यक्रमों की व्यवस्था करके और मार्गदर्शन देकर ग्रागरा के मुख्य ग्रहातों की सहायता करेंगे।

t[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) New Delhi, Hyderabad and Shillong.

f[] English translation.

(b) No,. Sir. There is no proposal at present to start separate correspondence courses at the branch campuses of the Sansthan, but they will assist the main campus at Agra by providing guidance and arranging personal contact programmes for the students of the proposed correspondence courses.]

Suicide by a Junior Stenographer in the **DDA's Office**

482. SHRI S. W. DHABE: SHRI N. H. KUMBHARE; SHRI SHRIKANT VERMA:

Will the Minister of WORKS AND SUPPLY HOUSING AND REHABILITATION be pleased to state:

- (a) whether Government have instituted any inquiry into a recent case of suicide by a junior stenographer in the office of the Delhi Development Authority; and
- (b) if so, what are the findings of the inquiry?

THE MINISTER OF WORKS AND SUPPLY HOUSING AND AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Inquest proceedings into the circumstances of the death were conducted by the Police.

(b) According to the inquest report, the stenographer committed suicide due to frustration and death was caused due to shock as a result of multiple injuries.

Reduction in registration fee paid by **Group Housing Societies in Delhi**

- 483. SHRI RAGHBIR SINGH GILL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE HABILITATION be pleased to state:
- (a) whether it is a fact that a heavy registration fee is charged by Government on plots of land allotted to Group Housing Societies in Delhi by the Delhi Development Authority;
- (b) if so, what is the rate at which registration fee is charged;

(c) whether there is any proposal under Government's consideration to reduce the rate of registration fee in respect of Group Housing Societies; and

Written Answere

(d) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

- (b) No registration tee is levied on instruments executed by or on behalf of any Society for the time being registered or deemed to be re gistered under any law relating to co-operative societies.
- (c) and (d) In view of the above, do not arise

Cost of land received from Co-operative Group Housing Societies in Pritampura, Delhi

484. SHRI RAGHBIR SINGH GILL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) the proportion in which the cost of development work of the land allotted to group housing co-operative . societies in Pritampura, Delhi would be shared between the D.D.A. and the concerned societies;
- (b) whether Government have received a representation from the Joint Council of the Group Housing Co-operative Societies regarding high cost of land allotted to them;
- (c) if so, what are the details thereof and what action Government have taken thereon; and
- (d) what is the cost of the land per square yard including development charges which an individual member of the society is required to pay?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) The information is being collected.

(b) Yes, Sir.

(c) The representation dealt aspects relating to delay in release of building activities, delay in finalisation drainage schemes for Pritampura area etc These points have been referred to the Delhi Administration and the D.D.A. for taking necessary

to Questions

(d) The members are allotted built up flats by the Societies at prices fixed by them.

Stoppage of grants to privately managed Colleges

- 485. SHRI RAGHBIR SINGH GILL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to
- (a) whether it is a fact that the University Grants Commission has stopped payment of development and other grants to privately managed colleges in Punjab and Haryana;
- (b) if so, since when the grants have been stopped and what are the reasons therefor;
- (c) whether Government propose to have the grants restored to those institutions; and
- (d) if not, what are the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) According to the information furnished by the University Grants Commission, payment of development grants to private Colleges in Punjab and Haryana has not been stopped. However, the Commission has temporarily withhold payment of grants to three colleges in Haryana from 9-5-1973, 1-11-1976 and 25-5-1977 and three Colleges in Pujab from 18-4-1977 and 17-6-1977 respectively. The reasons for this are complaints regarding misutilisation of grants, forcible occupation of College buildings by outsiders or disaffiliation of the College by the University.

(c) and (d) Grants to these Colleges will be restored by the Commission as and when the complaints against